

S.No.21

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-05-2024 AT 10:30 AM**

CP No. 45/241/HDB/2022
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

RSP Air Products Private Limited & others

...Petitioner

AND

Mr. Ande Srinivasulu & others

...Respondent

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr A Nagaraj Kumar, for petitioner alone present through Video Conference.

None for the respondents.

For hearing, matter adjourned to 27.06.2024 as a last chance.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)